

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 96 of 2020

In the matter of:

Aqua Terra Adventures India Pvt. Ltd. & Anr.

...Appellants.

Versus

Aparna Choudhrie Kala & Ors.

...Respondents.

Present:

For Appellant: Mr. Prashanto Sen, Sr. Advocate with Mr. Vijay Kaundal and Mr. Nitish K. Sharma, Advocates.

**For Respondent: Mr. Rohan Chawla, Advocate for R-1.
Mr. Ashish Dholakia, Advocate.**

ORDER
(Virtual Mode)

28.09.2020

For want of time, the matter is adjourned.

List this Appeal 'For Admission (After Notice)' **on 12th October, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)